

GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA

UNSTARRED QUESTION NO.269  
ANSWERED ON 01.03.2002  
OLD AGE HOME SCHEME  
AKBOR ALI KHANDOKER/ PRAKASH V. PATIL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- the salient features of centrally sponsored scheme 'Old Age Home' together with funding pattern of the scheme;
- the details of 'Old Age Home' opened during the last two years, State-wise;
- whether some proposals of some State Governments are pending for clearance;
- if so, the details thereof, State-wise; and
- the time by which these pending projects are likely to be cleared?

**Answer**

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIA)

(a) There are two schemes under which 90% grant in aid is given for the welfare of older persons, through non-governmental organizations. These schemes are-

(i) An Integrated Programme for Older Persons-Under this Plan Scheme Grant-in-aid/financial assistance is given to non-governmental organizations for establishment and maintenance of Old Age Homes, Day Care Centres, Mobile Medicare Units and Non-Institutional Service Centres.

(ii) Scheme of Assistance to Panchayati Raj Institutions/Voluntary Organizations/Self Help Groups for Construction of Old Age Homes/Multi Service Centres for older Persons-Under this Non-Plan scheme the Grant-in-aid is provided to eligible non-governmental organizations for construction of Old Age Home and Multi service centres for older persons.

(b) The state wise number of non-governmental organizations to whom grant in aid for maintenance of old age homes and for construction of old age home has been given for the year 1999-2000 and 2000-2001 may be seen in Annexure-I enclosed.

(c) to (e) The state-wise number of pending new proposal is given in Annexure-II enclosed.

There is no specified time to sanction new projects. The time for disposal of application depends upon the receipt of the availability of funds and recommendation of appropriate authorities.

ANNEXURE-I STATE-WISE NUMBER OF NON-GOVERNMENTAL ORGANISATIONS TO WHOM GRANT IN AID FOR MAINTENANCE OF OLD AGE HOMES AND CONSTRUCTION OF OLD AGE HOMES GIVEN FOR THE YEAR 1999-2000 AND 2000-2001

SCHEME-I SCHEME -II	
1. No. Name of the States/UTs Integrated Programme for Older Persons Scheme of Assistance to Panchayati Raj Institutions/Voluntary Organizations/Self Help Groups for Construction of Old Age Homes/Multi- Service Centres for Older Persons	
1999-2000 2000-01 1999-2000 2000-01	
1	Andhra Pradesh 89 81 5 1
2	Assam 2 2 2 4
3	Chattisgarh 1 0 0 0
4	Gujarat 1 3 0 0
5	Haryana 3 3 3 0
6	Himachal Pradesh 0 0 1 0
7	Jammu & Kashmir 0 1 0 0
8	Karnataka 19 19 0 1
9	Kerala 2 2 0 3
10	Madhya Pradesh 4 5 0 0
11	Maharashtra 5 2 0 0
12	Manipur 19 13 1 0
13	Madhya Pradesh 0 1 0 0
14	Orissa 34 22 0 0
15	Rajasthan 4 4 4 0
16	Uttaranchal 0 0 1 1
17	Uttar Pradesh 32 33 1 0
18	Tripura 2 2 0 0
19	West Bengal 28 18 2 0
20	Uttaranchal 1 1 0 0
21	West Bengal 25 26 1 0
22	Madhya Pradesh 3 3 0 0
23	Chattisgarh 0 0 1 1
24	Delhi 0 0 1 0
TOTAL 274 231 23 11	

ANNEXURE-II

STATE-WISE NUMBER OF PENDING NEW PROPOSALS UNDER (A) INTEGRATED PROGRAMME FOR OLDER PERSONS, AND (B) SCHEME OF ASSISTANCE TO PANCHAYATI RAJ INSTITUTIONS/VOLUNTARY ORGANISATIONS/SELF HELP GROUPS FOR CONSTRUCTION OF OLD AGE HOMES/MULTI-SERVICE CENTRES FOR OLDER PERSONS

SCHEME-I SCHEME -II	
1. No. Name of the States/UTs Integrated Programme for Older Persons Scheme of Assistance to Panchayati Raj Institutions/ Voluntary Organizations/Self Help Groups for Construction of Old Age Homes/Multi Service Centres for Older Persons	
1999-2000 2000-01	
1	Andhra Pradesh 41 1
2	Assam 12 0
3	Bihar 1 0
4	Chattisgarh 2 0
5	Goa 1 0
6	Gujarat 4 0
7	Haryana 8 1
8	Himachal Pradesh 4 0
9	Jammu & Kashmir 1 0
10	Chattisgarh 1 1
11	Karnataka 21 0
12	Kerala 5 0
13	Madhya Pradesh 6 0
14	Maharashtra 23 0
15	Manipur 7 1
16	Madhya Pradesh 1 1
17	Orissa 16 1
18	Rajasthan 7 0
19	Uttaranchal 4 2
20	Uttar Pradesh 11 1
21	Tripura 2 0
22	Uttar Pradesh 3 3
23	West Bengal 28 3
Total 209 14	